

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2014 & IA No. 369 of 2014**

**Dated : 12<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Pune Power Development Pvt. Ltd. .... Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan  
a/w Mr. Ravindrachile, Mr. S.J.Jaggi and  
Mr. Hardik Lutra

Counsel for the Respondent (s) : Mr. Mayank Kshirsagar for Resp.  
Nos.2& 3

**ORDER**

The learned counsel for the respondent No. 2 & 3 is filing reply today, copy of which he has served to the opposite side.

Post the appeal for hearing on **18<sup>th</sup> February, 2015.** In the meanwhile, rejoinder, if any, may be filed by the appellant.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/jp*

